

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-1
IB-1054(ND)/2020

IN THE MATTER OF:

Shivalik Exim Pvt LTD

Vs.

ELIXIR TRADING PVT LTD

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC Code 2016

Order delivered on 20.11.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

For the Respondent/CD

For the Intervener

: Ms. Eshna Kumar, Advocate

:

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ORDER

Counsel for the Operational Creditor is present. Registry is directed to issue notice to the Corporate Debtor. Counsel for the Operational Creditor is permitted to serve private notice on the Corporate Debtor by all modes and file proof of service along with affidavit on or before next date of hearing.

List the matter on 15.01.2021.

- Id -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Id -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)